

Depot at Agra. However, some radars, received from M/s. Bharat Electronics Ltd., a Ministry of Defence Public Sector Undertaking, for use by the Indian Army could not be issued to the users due to delayed supply of certain additional accessories required by them. Action to procure the needed accessories has been taken to ensure deliveries as per the revised delivery schedule.

### **Setting up of Special Benches of Delhi High Court**

3731. SHRI SHIV SHARAN VERMA: Will the Minister of LOW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 7117 on September, 13, 1991 and state:

(a) whether special benches have been constituted for disposal of old cases relating to service matters pending in the Delhi High Court; and

(b) if so, the details thereof; and

(c) if not, the reasons there for?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRIRANGARAJAN KUMARAMANGALAM): The position, as reported by the Registry of the High Court is as follows:

(a) No, Sir.

(b) Does not arise.

(c) There is no special provision under their Rules for giving over-riding priority to service matters against other categories of cases. However, in the immediate past, exclusively oldest cases were listed before the Division Benches and Single Benches in

the third week of each month. The matter regarding constitution of regular benches for hearing only oldest cases is receiving attention of the Delhi High Court.

### **Transactions by Public Sector Undertakings with Foreign Banks**

3732. SHRI SHIV SHARAN VERMA: Will the Minister of FINANCE be pleased to state:

(a) whether the Government have reviewed the existing policy regarding transactions by sector undertakings with foreign banks;

(b) if so, whether there is any proposal to restrict the public sector undertakings to bank with the scheduled commercial banks only; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) to (c). The existing policy is under review.

### **Revision of Wages of Officers of Port Trusts and Dock Workers Boards**

3733. SHRI SHIV SHARAN VERMA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have taken any decision on the recommendations of the Committee constituted for wage revision of the grade I and II officers of the Port Trusts and Dock Workers Boards; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.